

**Medical graduates for higher studies in U.S.A.**

932. SHRI U. R. KRISHNAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased state:

(a) whether Government are aware that medical graduates desiring to pursue higher and specialist courses of study in U.S.A. have to face difficulties in going to that country; and

(b) if so, whether Government propose to liberalise the scheme of permitting students going abroad in the case of medical graduates?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) As a matter of policy, the Government of India have decided that medical graduates may not be allowed to go abroad for higher studies/training in the fields in which facilities already exist in the country.

(b) No.

**Financial help to the classical music institutions**

933. SHRIMATI AMBIKA SONI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that eminent musicians, like Ustad Ali Akbar Khan, are reported to have complained to Government that institutions engaged in promoting the classical music are not getting adequate financial assistance from Government; and

(b) if so, what action Government propose to take in the matter?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No, Sir. No such complaints have been received.

(b) Does not arise.

**Permanent Fund for immediate financial assistance to meet natural calamities**

934. SHRI U. R. KRISHNAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is any proposal under Government's consideration to create a permanent fund to provide immediate financial assistance to meet the situation arising out of natural calamities, like cyclones; and

(b) if so, what are the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, Sir. However, Government have provided margin money to each State provided margin money to each State to enable it to meet the immediate situation arising out of natural calamities.

(b) The details of margin money provided to each State is as under:—

State	Margin money— Annual provision
	(Rs. lakhs)
1. Andhra Pradesh	431
2. Assam	125
3. Bihar	451
4. Gujarat	455
5. Haryana	124
6. Himachal Pradesh	3
7. Jammu & Kashmir	33
8. Karnataka	191
9. Kerala	30
10. Madhya Pradesh	341
11. Maharashtra	417
12. Manipur	6

State	Margin money—Annual provision
	(Rs. Lakhs)
13. Meghalaya . . . .	4
14. Nagaland . . . .	2
15. Orissa . . . .	358
16. Punjab . . . .	33
17. Rajasthan . . . .	1,019
18. Tamil Nadu . . . .	152
19. Tripura . . . .	7
20. Uttar Pradesh . . . .	218
21. West Bengal . . . .	661
<b>TOTAL . . . .</b>	<b>5,071</b>

#### Distribution of sugar through fair price shops

935. SHRI HARSH DEO MALAVIYA:

SHRI HIMMAT SINH:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the percentage of sugar production fixed by Government for distribution in the country through fair price shops?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): 65 per cent of the production from the sugar mills is

taken as levy sugar for public distribution through fair price shops. Needs of baby food manufactures, pharmaceuticals, food processing for export, defence personnel, etc. are also met from the levy quota of 65 per cent.

936. [Transferred to the 13th December, 1977.]

937. [Transferred to the 16 December, 1977.]

#### Losses caused due to recent floods and cyclones in certain States

938. SHRI INDRADEEP SINHA:

SHRI LAKSHMANA

MAHAPATRO:

SHRI YOGENDRA SHARMA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the latest details regarding the loss of life and property suffered by Andhra Pradesh, Tamil Nadu, Kerala and Lakshadweep due to the recent floods and cyclones; and

(b) what is the amount of financial assistance which the Central Government have so far given to each State and Union territory in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) According to the information received up to 3.12.1977, the following losses of life and property have been reported:

	Andhra Pradesh	Tamil Nadu	Kerala	Lakshadweep
1. Cropped area affected (lakh acres)	30.01	5.00	0.91	..
2. No. of houses damaged/destroyed.	8.35 lakh	4.04 lakh	28,360	
3. Loss of lives Human	8349 (+3000 missing)	557 (+153 missing)	80 (+62 missing)	Nil
Cattle	203146 (+148316 other livestock)	21982 (excluding sheep and poultry)	N.A.	60 1200 goats.